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COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that a proposal to appoint five more judges to Bombay High Court has been received from the Maharashtra Government; and
 - (b) if so, the decision taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b) Proposals for appointment to one vacancy of permanent Judge and three vacancies of Additional Judge in the Bombay High Court have been received from the State authorities and they are under consideration

Distribution of Chemicals and Byproducts by F.C.I.

*669. SHRI D. K. PATEL:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the number of parties to whom the chemicals and by-products produced by the Fertilizer Corporation of India are distributed:
- (b) whether the Fertilizer Corporation of India has given priority in allotment of chemicals and their by-products to educated unemployed under the Governments crash scheme 'Half-a-million jobs programme (1973-74) for educated unemployed: and
- (c) if not, what steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI DALBIR SINGH): (a) multiagency approach is adopted by the Fertilizer Corporation of India in marketing the fertilisers produced by it. As on 30th June, 1973, there were about 2,830 dealers, including cooperatives and other institutional buyers. Items other than fertilizers produced by the Corporation are sold by it to the consumers direct.

lb) and (c) Preference is ordinarily given by the Corporation to unemployed and underemployed graduates in the grant of dealerships for its products. In addition, the Corporation is also operating a special scheme for the award of fertilizer dealerships to such types of graduates.

Earnings from Deccan Queen

♦670. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRI VITHAL GADGIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) what were the earnings of the Railways from the Deccan Queen train from January to June. 1973 as compared to the earnings from June to December, 1972; and
- (b) whether there has been a sudden fall in the earnings from the said train; if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) The figures of earnings are not maintained train-wise.

Demand for the Transfer of Railway Medical Officer

- *671. SHRI BHOLA PRASAD: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the residents of Morsarai Railway Colony near Delhi Main Railway Station have demanded immediate transfer of a Medical Officer in the Casualty department of Railway Hospital for his failure to attend to a signalman, who died recently: and
- (b) if so, what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes. sir.

(b) Although allegations against the Medical Officer involved were not substantiated, in the interest of better patient-